

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.1435
ANSWERED ON 10TH FEBRUARY, 2022**

ROAD ACCIDENTS IN TAMIL NADU

1435. SHRI GNANATHIRAVIAM S.:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether it is a fact that a large number of accidents are occurring on the National Highways (NHs) in the State of Tamil Nadu;**
- (b) if so, the preventive steps being taken by the Government to reduce such road accidents in the State;**
- (c) whether any of the suggestions of Road Safety Forum which are being implemented in other States would also be implemented in the State of Tamil Nadu and if so, the details thereof; and**
- (d) the steps proposed to enhance road safety in the State of Tamil Nadu by providing ambulances, road safety measures and trauma facilities on NHs in the State?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) As per the information available with the Ministry, the data received from police department of Tamil Nadu, total number of Road Accidents on National Highways (including on Expressways) in Tamil Nadu State during the last four calendar years i.e. 2017 to 2020 are given in the table below:

Year	Total Road Accidents on National Highways	% age increase / decrease over previous year
2017	20696	-
2018	19583	-5.38
2019	17633	-9.96
2020	15269	-13.41

(b) to (d) The Ministry has formulated a multi-pronged strategy to address the issue of road safety based on Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Accordingly, various initiatives have been taken by the Ministry in the States/UTs including the State of Tamil Nadu as detailed below :-

i. Education:

- a. The Ministry implements a scheme for undertaking publicity measures and awareness campaigns on road safety to create awareness among road users through the electronic media, print media, NGOs etc. Total 714 work orders issued to various NGOs from 2018-19 to 2020-2021.**
- b. Observance of National Road Safety Month/Week every year for spreading awareness and strengthening road safety.**
- c. A Certification Course for Road Safety Auditors has been commenced in Indian Academy of Highway Engineers (IAHE).**

ii. Engineering (both of Roads and vehicles)

• Road engineering:

- a. High priority to identification and rectification of black spots (accident prone spots) on national highways. Ministry has identified 5803 black spots on National Highways based on accident and fatality data of year 2015-2018 in 30 states/UTs. Out of 5803 Black spots, temporary measures have been taken on 5366 black spots and 3215 Black spots have been permanently rectified.**
- b. Road safety has been made an integral part of road design at planning stage.**
- c. Ministry has delegated powers to Regional Officers of MORTH for technical approval to the detailed estimates for rectification of identified Road Accident black spots.**
- d. Guidelines for pedestrian facilities on National Highways for persons with disabilities have also been issued to all States / UTs.**

• Vehicle engineering:

- a. Safety standards for automobiles have been improved in respect of Airbags, Anti-Breaking System (ABS), Tyres, Crash test, Whole Vehicle Safety Conformity of Production (WVSCoP) etc.**
- b. Ministry has notified fitment of Speed Limiting devices on all transport vehicles.**

- c. Scheme for setting up one model Inspection & Certification Centre in each State/UT with Central assistance for testing the fitness of vehicles through an automated system.**

iii. Enforcement

- a. The recently passed motor vehicles (Amendment) Act, 2019 provides for strict enforcement through use of technology and further provides for strict penalties for ensuring strict compliance and enhancing deterrence for violation of traffic rules.**
- b. Issue of Guidelines for protection of Good Samaritans and draft rules as per MV (Amendment) Act, 2019 has been published.**

iv. Emergency care:

- a. The Motor Vehicles (Amendment) Act, 2019 provides for a scheme for the cashless treatment of victims of road accidents during the golden hour.**
- b. The National Highways Authority of India has made provisions for Ambulances with paramedical staff / Emergency Medical team with Technician / Nurse which are stationed near the toll plazas.**
